GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA UNSTARRED QUESTION NO. 653 TO BE ANSWERED ON 05/12/2025

PM KISAN YOJANA IN KOLHAPUR

653. SHRI DHANANJAY BHIMRAO MAHADIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of farmers in Kolhapur district who have benefited under the PM-KISAN scheme;
- (b) the total amount disbursed so far;
- (c) whether any assessment has been made regarding crop loss due to recent floods and pest attacks; and
- (d) whether Government proposes to introduce special crop insurance or support programmes for sugarcane and rice growers in the district?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR)

(a) & (b): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of farmers with cultivable land-holding. Under the scheme, a financial benefit of ₹ 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode. Under the PM-KISAN Scheme, cultivable landholding is primary eligibility criteria to receive benefit of the scheme subject to certain exclusions related to higher economic status.

A farmer-centric digital infrastructure has ensured that the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. While maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over ₹ 4.09 lakh Cr. through 21 installments since inception of the scheme, out of which a total sum of Rs. 1,993.66 crore has been released to the farmers of Kolhapur District.

Recently, the 21st instalment of PM-KISAN was released on 19th November, 2025, under which more than 9.34 Crore beneficiaries received the benefits of the PM-KISAN Scheme out of which 4,63,142 beneficiaries belong to Kolhapur District.

(c) & (d): The Pradhan Mantri Fasal Bima Yojna (PMFBY) was introduced in the country from Kharif 2016 season. This scheme is mainly implemented on 'Area Approach' basis. Comprehensive risk coverage for crops of farmers against all non-preventable natural risks from pre-sowing to post-harvest stages of the crops at very minimum premium for the farmers is provided under the scheme. Admissible claims are worked out and paid directly to the insured farmer's account by the insurance companies through DigiClaim module on National Crop Insurance Portal (NCIP), based on the yield data per unit area furnished to the insurance company by the concerned State Government and claim calculation formula envisaged in the operational guidelines of the scheme upon receipt of Centre and State Government's requisite share in premium subsidy. This scheme is voluntary for States and farmers as well.

The losses due to localized risks of hailstorm, landslide, inundation, cloud burst & natural fire and post-harvest losses due to cyclone, cyclonic/unseasonal rains & hailstorms are calculated on individual insured farm basis. Farmers are required to intimate the loss to the concerned insurance company, State Government, financial institutions/banks, online on National Crop Insurance Portal (NCIP) or PMFBY app etc.

The State Government has not notified Localized Calamity in Kharif 2025 in respect of the losses to the crops notified in Maharashtra due to recent flood. The season end claims are worked out on the basis of yield data received from State Government. Further, sugarcane crop has not been notified under the scheme by Government of Maharashtra.
